

अंडमान और निकोबार द्वीप समूह के मूल निवासियों की संख्या में गिरावट

3897. श्री शांति स्वामी : क्या हमें यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अंडमान और निकोबार द्वीप समूह के मूल निवासियों की संख्या में कमी हो रही है ;

(ख) यदि हां, तो उनकी वर्तमान जनसंख्या कितनी है ; और

(ग) इन मूल निवासियों के संरक्षण और कल्याण के लिए सरकार ने क्या कदम उठाए हैं और इस संबंध में आग कितने उपायों पर विचार किया जा रहा है ?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम० एम० जैकब) : (क) जी नहीं, श्रीमान ।

(ख) अंग्रेज, जाखोज, निकोबारीज, अण्डमानीज, सेन्टीनलीज तथा शोमपेन्त जनजातियाँ, अंडमान और निकोबार द्वीप समूह की मूल निवासी हैं । 1981 की जनगणना के अनुसार इन जनजातियों की जनसंख्या 22,062 है । इन आंकड़ों में सेन्टीनलीज की जनसंख्या शामिल नहीं है क्योंकि इस जाति के लोगों के प्रतिकूल रवैये के कारण जनगणना कर्मचारी इनसे संपर्क करने में असमर्थ रहे हैं ।

(ग) इन जनजाति के लोगों को उचित स्वास्थ्य सुविधाएँ उपलब्ध कराई जाती हैं आदिम जनजातियों के अच्छे स्वास्थ्य के लिए उन्हें मुफ्त राशन तथा पोष्टिक आहार भी दिया जा रहा है । इसके अलावा, बच्चे को जन्म देने पर आदिम जनजातियों को प्रोत्साहन भी दिए जाते हैं ।

Working of National Fire Service College, Nagpur

3898. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any evaluation of the working of the National Fire Service College, Nagpur was made recently;

(b) if so, what are the findings thereof; and

(c) if not, whether such evaluation is proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No evaluation of the working of the National Fire Service College, Nagpur has been recently made;

(c) No evaluation is contemplated at present.

Deportation of Foreign Nationals

3899. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign nationals deported out of the country during the last three years;

(b) the countries to which they were deported;

(c) the expenditure incurred on their deportation; and

(d) whether the above expenditure is recoverable, if so, from whom?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

Criterion for awarding Police Medals

3900. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the criterion for awarding Police Medals;

(b) what is the number of representations and protests received after the awards were announced during the last three years; and